

**BEFORE THE NATIONAL GREEN TRIBUNAL SOUTHERN ZONE,  
CHENNAI**

**ORIGINAL APPLICATION NO. 9 of 2022 (SZ)**

**IN THE MATTER OF:**

Pisati Indira Reddy,  
Ranga Reddy District,  
Telangana and Another

...Applicant(s)

**Versus**

Union of India,  
Rep by its Secretary,  
MoEF & CC, New Delhi and Ors.

...Respondent(s)

**REPORT OF THE MINES AND GEOLOGY - R3**

<b>S.NO</b>	<b>DATE</b>	<b>DESCRIPTION</b>	<b>PG-NO</b>
1.	19.01.2026	Status Report of the Assistant Director of Mines & Geology, Ranga Reddy District	<b>1</b>
2.	19.01.2026	Status Report of the Assistant Director of Mines & Geology, Yadadri Bhuvanagiri District	<b>7</b>

Place: Chennai

Date: 19.01.2026

Mrs. H. Yasmeen Ali,  
Counsel for the 3<sup>rd</sup> Respondent.

**Report of the Asst. Director of Mines & Geology,**  
**Rangareddy District**

1. It is respectfully subm ltted that there are (24) quarry leases are existing / held in Sy.No.268 Chinnaraviryala Village, Abdullapurmet Mandal, Rangareddy District. The details of quarry leases are as follows:

S. No	Lessee Name & Lessee ID	Extent (Ha)	Location of the quarry lease area.	Peirod of lease	Remarks
1	M/s.BNR Stone Crushers, Prop. Sri.B.Nanda Reddy, ID No.1511080041	10.08	Sy.No.268 (26A, 26B, 27A & 27B), Chinnaraviryala Vg., Abdullapurmet Mdl.,	06-05-08 to 05-05-23	The Leases are expired and non working. Filed renewal applications, pending for want of EC; CFE & CFO.
2	M/s.Sri Laxmi Narasimha Metal Industries, ID No.1511080137	10.08	Sy.No.268 (7A,7B, 8A & 8B), Chinnaraviryala Vg., Abdullapurmet Mdl.,	08-05-08 to 07-05-23	
3	M/s.Superfine Sand (Hyd) Ltd, Sri.G.Malakondaiah, Mg. Director, ID No.1511080072	20.15	Sy.No.268 (13 14 15 & 16), Chinnaraviryala Vg., Abdullapurmet Mdl.,	18-04-08 to 17-04-23	
4	M/s.Padmavathi Metal Industries, ID No.1511080114	5.04	Sy.No.268 (31A & 31B), Chinnaraviryala Vg., Abdullapurmet Mdl.,	09-05-08 to 08-05-23	
5	M/s.Telangana Rock Sand Pvt. Ltd, ID No.1511080071	20.15	Sy.No.268 (18 to 21), Chinnaraviryala Vg., Abdullapurmet Mdl.,	18-04-08 to 17-04-23	
6	M/s.Anantha Sai Industries Pvt. Ltd, Sri.G. Chandrashekar, Mg.Director, ID No.1511080067	5.04	Sy.No.268 (11A & 11B), Chinnaraviryala Vg., Abdullapurmet Mdl.,	05-05-08 to 04-05-23	
7	M/s.Shona Engineers, ID No.1511080116	5.04	Sy.No.268 (25A & 25B), Chinnaraviryala Vg., Abdullapurmet Mdl.,	26-07-08 to 25-07-23	
8	M/s.Vasavi Stone Crusher, ID No.1511080004	5.04	Sy.No.268 (17A & 17B), Chinnaraviryala Vg., Abdullapurmet Mdl.,	11-04-08 to 10-04-23	
9	M/s.Sai Rohit Metal Industries, ID No.1511140038	15.12	Sy.No.268 (33 to 35), Chinnaraviryala Vg., Abdullapurmet Mdl.,	10-04-08 to 09-04-23	
10	Sri R. Jagadish Kumar, ID No.1511080040	5.04	Sy.No.268 (A3 & B3), Chinnaraviryala Vg., Abdullapurmet Mdl.,	01-05-08 to 30-04-23	
11	Sri.G.Malakondaiah, ID No.1511140006	15.12	Sy.No.268 ( A4, A5 & 36), Chinnaraviryala Vg., Abdullapurmet Mdl.,	01-05-08 to 30-04-23	
12	M/s.Superfine Sand (Hyd) Ltd, Sri.G.Malakondaiah, Mg. Director, ID No.1511140037	10.08	Sy.No.268 (23 & 24), Chinnaraviryala Vg., Abdullapurmet Mdl.,	09-05-08 to 08-05-23	
13	M/s.KRC Infra Projects, Partner Sri.J.Maheshwar, ID No.1511140005	5.04	Sy.No.268 (10A, 10B), Chinnaraviryala Vg., Abdullapurmet Mdl.,	08-05-08 to 07-05-23	

14	M/s.Rock Crushing India Pvt. Ltd ID No.1511080069	30.23	Sy.No.268 (1A, 1B, 2A, 2B, 3A, 3B, 4A, 4B, 5A, 5B, 6A & 6B), Chinnaraviryala Vg., Abdullapurmet Mdl.,	02-05-08 to 01-05-23	The Leases are expired and non working. Filed renewal applications, pending for want of EC; CFE & CFO.	
15	M/s.Sal Baba Metal Industries, ID No.1511080136	5.04	Sy.No.268 (30A, 30B), Chinnaraviryala Vg., Abdullapurmet Mdl.,	08-05-08 to 07-05-23		
16	M/s.Rock Crushing India Pvt. Ltd, Mg. Director Sri.G.Chandrashekar, ID No.1511080123	10.08	Sy.No.268 (28A, 28B, 29A & 29B), Chinnaraviryala Vg., Abdullapurmet Mdl.,	08-05-08 to 07-05-23		
17	M/s.GMR Stone Crusher, Prop.Sri.G.Ram Mohan Rao, S/o.Venkataiah, ID No.1511110002	10.08	Sy.No.268 (A1,A2,B1 & B2), Chinnaraviryala Vg., Abdullapurmet Mdl.,	01-05-08 to 30-04-23		
18	M/s.Superfine Sand (Hyd) Ltd, Sri.G.Malakondaiah, Mg. Director, ID No.1511080131	5.04	Sy.No.268 (22A & 22B), Chinnaraviryala Vg., Abdullapurmet Mdl.,	07-05-08 to 06-05-23		
19	M/s.Sri Thirumala Stone Sand Metal Industry, Prop.Smt.B.Prabhavathi, ID No.1511080115	5.04	Sy.No.268 (32A & 32B), Chinnaraviryala Vg., Abdullapurmet Mdl.,	17-06-08 to 16-06-23		
20	M/s.V.K.A Constructions, ID No.1511120008	5.04	Sy.No.268 (12A, 12B), Chinnaraviryala Vg., Abdullapurmet Mdl.,	18-04-08 to 17-04-23		
21	Sri.B.Manish Reddy, ID No.3011220071	1.62	Sy.No.268 (9B), Chinnaraviryala Vg., Abdullapurmet Mdl.,	12-09-22 to 01-06-33		The Leases are inforce and working.
22	M/s.KRC Infra Projects, rep.by Smt.K.Swathi, ID No.3011180034	3.34	Sy.No.268 (9A), Chinnaraviryala Vg., Abdullapurmet Mdl.,	02-06-18 to 01-06-33		
23	Sri.K.Krishna Reddy, ID No.1511150043	10.08	Sy.No.268, Chinnaraviryala Vg., Abdullapurmet Mdl.,	04-02-15 to 03-02-30		Lease inforce
24	M/s.Telangana Mineral Development Corporation Ltd	26.88	Sy.No.268, Chinnaraviryala Vg., Abdullapurmet Mdl.,	14-11-2008 to 13-11-2023	The Govt. granted extension of (5) years w.e.f. 13.11.2023. Extension of lease deed not executed so far.	

2. Out of which, (20) quarry lease holders (from S.No.1 to 20) are filed application for renewal of their quarry leases for a further period of (20) years and the grant of renewal of quarry leases were pending due to non production of Environmental Clearance; CFE & CFO from the concerned Authorities. The said quarry leaseholders have applied for Environmental Clearance and they are in the process of obtaining Environmental clearance (EC) from the SEIAA, Telangana. The (3) quarry leases are inforce i.e., 1) Sri.B.Manish Reddy (S.No.21); 2) M/s.KRC Infra Projects, rep.by Smt.K.Swathi (S.No.22) and 3) Sri.K.Krishna Reddy (S.No.23) and the remaining quarry lease held by M/s.TSMDC Ltd (S.No.24), the Govt. granted extension of (5) years w.e.f 13-11-2023, but the extension of lease deed was not executed so far.

3. The officials of the Pollution Control Board; Mines & Geology; Revenue; TGSPDCL and Police jointly taken up for inspection of quarry leases located in Sy.No.268 of Bandaraviryala Vg., Abdullapurmet Mdl., Rangareddy District on 10-12-2025. As per the report, the status of quarry leases are follows:

S. No	Lessee Name & Lessee ID	Extent (Ha)	Location of the quarry lease area.	Period of lease	Remarks
1	M/s.BNR Stone Crushers, Prop. Sri.B.Nanda Reddy, ID No.1511080041	10.08	Sy.No.268 (26A, 26B, 27A & 27B), Chinnaraviryala Vg., Abdullapurmet Mdl.,	06-05-08 to 05-05-23	Non working. The Leases are expired and non working. Filed renewal applications, pending for want of EC; CFE & CFO.
2	M/s.Sri Laxmi Narasimha Metal Industries, ID No.1511080137	10.08	Sy.No.268 (7A,7B, 8A & 8B), Chinnaraviryala Vg., Abdullapurmet Mdl.,	08-05-08 to 07-05-23	
3	M/s.Superfine Sand (Hyd) Ltd, Sri.G.Malakondaiah, Mg. Director, ID No.1511080072	20.15	Sy.No.268 (13 14 15 & 16), Chinnaraviryala Vg., Abdullapurmet Mdl.,	18-04-08 to 17-04-23	
4	M/s.Padmavathi Metal Industries, ID No.1511080114	5.04	Sy.No.268 (31A & 31B), Chinnaraviryala Vg., Abdullapurmet Mdl.,	09-05-08 to 08-05-23	
5	M/s.Telangana Rock Sand Pvt. Ltd, ID No.1511080071	20.15	Sy.No.268 (18 to 21), Chinnaraviryala Vg., Abdullapurmet Mdl.,	18-04-08 to 17-04-23	
6	M/s.Anantha Sai Industries Pvt. Ltd, Sri.G. Chandrashekar, Mg.Director, ID No.1511080067	5.04	Sy.No.268 (11A & 11B), Chinnaraviryala Vg., Abdullapurmet Mdl.,	05-05-08 to 04-05-23	
7	M/s.Shona Engineers, ID No.1511080116	5.04	Sy.No.268 (25A & 25B), Chinnaraviryala Vg., Abdullapurmet Mdl.,	26-07-08 to 25-07-23	
8	M/s.Vasavi Stone Crusher, ID No.1511080004	5.04	Sy.No.268 (17A & 17B), Chinnaraviryala Vg., Abdullapurmet Mdl.,	11-04-08 to 10-04-23	
9	M/s.Sai Rohit Metal Industries, ID No.1511140038	15.12	Sy.No.268 (33 to 35), Chinnaraviryala Vg., Abdullapurmet Mdl.,	10-04-08 to 09-04-23	
10	Sri R. Jagadish Kumar, ID No.1511080040	5.04	Sy.No.268 (A3 & B3), Chinnaraviryala Vg., Abdullapurmet Mdl.,	01-05-08 to 30-04-23	
11	Sri.G.Malakondaiah, ID No.1511140006	15.12	Sy.No.268 (A4, A5 & 36), Chinnaraviryala Vg., Abdullapurmet Mdl.,	01-05-08 to 30-04-23	
12	M/s.Superfine Sand (Hyd) Ltd, Sri.G.Malakondaiah, Mg. Director, ID No.1511140037	10.08	Sy.No.268 (23 & 24), Chinnaraviryala Vg., Abdullapurmet Mdl.,	09-05-08 to 08-05-23	
13	M/s.KRC-Infra Projects, Partner Sri.J.Maheshwar, ID No.1511140005	5.04	Sy.No.268 (10A, 10B), Chinnaraviryala Vg., Abdullapurmet Mdl.,	08-05-08 to 07-05-23	
14	M/s.Rock Crushing India Pvt. Ltd ID No.1511080069	30.23	Sy.No.268 (1A, 1B, 2A, 2B 3A, 3B, 4A, 4B, 5A, 5B, 6A & 6B), Chinnaraviryala Vg., Abdullapurmet Mdl.,	02-05-08 to 01-05-23	
15	M/s.Sai Baba Metal Industries, ID No.1511080136	5.04	Sy.No.268 (30A, 30B), Chinnaraviryala Vg., Abdullapurmet Mdl.,	08-05-08 to 07-05-23	

16	M/s.Rock Crushing India Pvt. Ltd, Mg. Director Sri.G.Chandrashekar, ID No.1511080123	10.08	Sy.No.268 (28A, 28B, 29A & 29B), Chinnaraviryala Vg., Abdullapurmet Mdl.,	08-05-08 to 07-05-23	Non working. The Leases are expired and non working. Filed renewal applications, pending for want of EC; CFE & CFO.
17	M/s.GMR Stone Crusher, Prop.Sri.G.Ram Mohan Rao, S/o.Venkataiah, ID No.1511110002	10.08	Sy.No.268 (A1,A2,B1 & B2), Chinnaraviryala Vg., Abdullapurmet Mdl.,	01-05-08 to 30-04-23	
18	M/s.Superfine Sand (Hyd) Ltd, Sri.G.Malakondalah, Mg. Director, ID No.1511080131	5.04	Sy.No.268 (22A & 22B), Chinnaraviryala Vg., Abdullapurmet Mdl.,	07-05-08 to 06-05-23	
19	M/s.Sri Thirumala Stone Sand Metal Industry, Prop.Smt.B.Prabhavathi, ID No.1511080115	5.04	Sy.No.268 (32A & 32B), Chinnaraviryala Vg., Abdullapurmet Mdl.,	17-06-08 to 16-06-23	
20	M/s.V.K.A Constructions, ID No.1511120008	5.04	Sy.No.268 (12A, 12B), Chinnaraviryala Vg., Abdullapurmet Mdl.,	18-04-08 to 17-04-23	
21	Sri.B.Manish Reddy, ID No.3011220071	1.62	Sy.No.268 (9B), Chinnaraviryala Vg., Abdullapurmet Mdl.,	12-09-22 to 01-06-33	Working.
22	M/s.KRC Infra Projects, rep.by Smt.K.Swathi, ID No.3011180034	3.34	Sy.No.268 (9A), Chinnaraviryala Vg., Abdullapurmet Mdl.,	02-06-18 to 01-06-33	
23	Sri.K.Krishna Reddy, ID No.1511150043	10.08	Sy.No.268, Chinnaraviryala Vg., Abdullapurmet Mdl.,	04-02-15 to 03-02-30	Non working
24	M/s.Telangana Mineral Development Corporation Ltd	26.88	Sy.No.268, Chinnaraviryala Vg., Abdullapurmet Mdl.,	14-11-2008 to 13-11-2023	Non working.

4. Further, it is submitted that with respect to the respondents mentioned in I.A.No. of 2025 in Original Application No.9 of 2022, the following respondents of crushing Hot Mix Plants are falling in this office jurisdiction. The details are given below:

S. No	Respondent No.	Name of the Respondent	Location of the area	Crushing / Hot Mixplant
1	7	M/s.Yadadri Stone Crusher	Sy.No.260, Bandaraviryala Vg., Abdullapurmet Mdl.,	Stone Crushing Unit
2	8	M/s.BNR Sand Manufacturing Unit	Sy.No.248, 268, Bandaraviryala Vg., Abdullapurmet Mdl.,	Stone Crushing Unit
3	9	M/s.Sri Renuka Rock sand Metal Industry	Sy.No.253, Bandaraviryala Vg., Abdullapurmet Mdl.,	Stone Crushing Unit
4	10	M/s.Sai Rohit Metal Industries	Sy.No.253, Bandaraviryala Vg., Abdullapurmet Mdl.,	Stone Crushing Unit
5	11	M/s.Tiruamala Rock Sad Manufacturing Unit	Sy.No.268, Bandaraviryala Vg., Abdullapurmet Mdl.,	Stone Crushing Unit

6	18	M/s.Veltech Constructions	Sy.No.203P, Saddupally Vg., Abdullapurmet Mdl.,	Hot Mix Plant
7	19	M/s.SV Constructions	Sy.No.202 & 203, Saddupally Vg., Abdullapurmet Mdl.,	Hot Mix Plant
8	20	M/s.Ambica Infra Company	Sy.No.206, Saddupally Vg., Abdullapurmet Mdl.,	Hot Mix Plant
9	21	M/s.Mayank Infra Company	Sy.No.207, Saddupally Vg., Abdullapurmet Mdl.,	Hot Mix Plant
10	22	M/s.P.N Constructions	Sy.No.207, Saddupally Vg., Abdullapurmet Mdl.,	Hot Mix Plant
11	23	M/s.S.P.R Constructions	Sy.No.208, Saddupally Vg., Abdullapurmet Mdl.,	Hot Mix Plant
12	24	K.Chandrashekar Hot Mix Plant	Sy.No.207, Saddupally Vg., Abdullapurmet Mdl.,	Hot Mix Plant
13	25	M/s.Venkatesh Hot Mix Plant	Sy.No.207, Saddupally Vg., Abdullapurmet Mdl.,	Hot Mix Plant

5. The establishment/erection of the stone crusher / Hot Mix Plants are do not come under the purview of the Mines & Geology Department and the Department does not have any control over the erection of units and do not grant any permissions for erection of stone crushing units / Hot Mix Plants. Stone Crusher Unit / Hot Mix Plants, being an Industries, the statutory permission for establishment of units are issued by the Commissioner of Industries and the Consent for Establishment (CFE) and Consent for Operation (CFO) will be issued by the Telangana State Pollution Control Board.

6. Further it is submitted that apart from the above leases, Sri.B.Nanda Reddy is holding a quarry lease for Rough Stone; Road Metal; in Sy.No.201/2, 201/4, 202P & 199P of Taramathipet Vg., Abdullapurmet Mdl., Rangareddy District. The said quarry lease area is under working. Pertaining to the quarry lease; the following permissions are obtained from the concerned Departments.

- (i) The Tahsildar, Abdullapurmet Mandal, Rangareddy District vide Lr.No.C/2808/2022, dt:07-02-2023 reported that the applied is Patta land. As per Revenue records for the year 2020-21, the land belongs to Sri.B.Nanda Reddy and issued No Objection Certificate for grant of quarry lease for Rough Stone; Road Metal and Building Stone in Sy.No.201/2 (5-00), 201/4 (5-00), 202P (1-10) & 199P (0-20) of Taramathipet Vg., Abdullapurmet Mdl., Rangareddy District in favour of Sri.B.Nanda Reddy.

- (ii) The State Level Environmental Impact Assessment Authority (SEIAA) vide No.SIA/TG/MIN/420992/2023, dt:15-06-2023 issued Environmental Clearance pertaining to the quarry lease application of Sri.B.Nanda Reddy.
- (iii) The Telangana State Pollution Control Board vide Order No.1558-RR-I/TSPCB/ZO-HYD/CFE/2023-292, dt:28-06-2023 issued Consent of Establishment (CFE) pertaining to the quarry lease application of Sri.B.Nanda Reddy.
- (iv) The Telangana State Pollution Control Board vide Order No.1558-RR-I/TSPCB/ZOH/CFO/2023-293, dt:28-06-2023 issued Consent of Operation (CFO) pertaining to the quarry lease application of Sri.B.Nanda Reddy.

The leases were granted / renewed only after obtaining the requisite statutory permissions i.e., Environmental Clearance; Consent for Establishment (CFE) and Consent for Operation (CFO) from the concerned Authorities.

This is submitted for favour of kind information.

  
Asst. Director of Mines & Geology,  
Rangareddy District.

**Note pertains to O/o. Asst. Director of Mines & Geology, Yadadri-Bhuvanagiri**

It is respectfully submitted that 4 quarry leases for Rough Stone & Road Metal are existing in Deshmukhi Village, B.Pochampally Mandal, Yadadri-Bhuvanagiri Dist. The details are given below.

S. No.	Name of the Quarry Lease	Location	Extent	Lease period	EC	CFE	CFO
1	M/s. Sai Vikas Stone Crushing Industries	Sy No. 64 & 76 of Deshmukhi (V), B.Pochampally(M)	4.00 Hect.	09.06.2023 to 08.06.2043	SIA/TG/MIN/27 9532/2022, dt.23.07.2022	NLG-1327/PCB/ZO/RCP/CFE/2022-220123919654, Dt.22.08.2022	TSPCB/ZO/RCP/NLG/1327/CFO/2022-220523919655, DT.22.08.2022
2	Sri Guduru Narender Reddy	Sy No.74/A of Deshmukhi (V), B.Pochampally(M)	3.65 Hect.	09.09.2019 to 08.09.2039	SEIAA/TS/OL/Y DR-14/2018, Dt.19.03.2018	NLG-1051/PCB/ZO/RCP/CFE/2018-729, Dt.03.05.2018	TSPCB/ZO/RCP/NLG/1051/CFO/2023-230524345574, Dt. .03.2023
3	M/s. Sai Vikas Stone Crushing Industries	Sy No.56, 57, 58 & 64 of Deshmukhi (V), B.Pochampally(M)	5.65 Hect.	30.08.2019 to 29.08.2039	SEIAA/TS/OL/Y DR-13/2018-4097, dt.08.03.2018	NLG-1033/PCB/ZO/RCP/CFE/2018-593, Dt.09.04.2018	TGPCB/ZO/RCP.NLG/1033/CFO/2024-240525194097, DT.18.07.2024
4	M/s. Sri Venkata Shiva Metal Industries	Sy No.56/A and 65/A of Deshmukhi (V), B.Pochampally (M)	6.52 Hect.	24.07.2023 to 23.07.2043	SIA/TG/MIN/40 6480/2022, dt.06.03.2023	NLG-1425/PCB/ZO/RCP/CFE/2023-230124447552, Dt.23.05.2023	TSPCB/ZO/RCP/NLG/1425/CFO/2023-230524447578, DT.24.05.2023

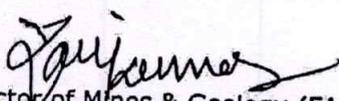
All the above said Quarry Leases are having valid EC & CFO issued by the competent authority.

Further there are 6 Stone Crusher units are existing in Deshmukhi (V) B.Pochampally(M), Yadadri-Bhuvanagiri Dist. The details are given below.

S.No.	Stone Crusher Unit Name	MDL ID No.	Location	MDL Period	CFO
1	M/s. Sai Vikas Stone Crushing Industries,	M272013026	Sy No. 64 & 76 of Deshmukhi (V),Pochampally(M)	08/6/2023 to 07/6/2028	240525073069, dt.07.06.2024
2	M/s. Sri Venkata Shiva Metal Industries	M272014030	Sy No. 56/A & 65/A of Deshmukhi (V), Pochampally (M)	28/08/2019 to 26/08/2029	230524628766, dt.19.10.2023
3	M/s.JSAR ROCK SAND MINERALS	M272020075	Sy No.128 & 129 of Deshmukhi (V), Pochampally(M)	22/12/2020 to 20/12/2030	210522853302, dt.06.03.2021
4	M/s.SUPERFINE SAND HYDERABAD LIMITED	M272017029	Sy No.80 to 84 of Deshmukhi (V), Pochampally(M)	08/10/2022 to 08/9/2027	TSPCB/ZO/RCP/NLG/261/2018, DT.11.09.2018
5	M/s.Sri Lakshmi Narsimha Super Sand Industries Pvt. Ltd.,	M272022100	Sy No. 85, 86, 87 & 93 of Deshmukhi (V), Pochampally(M)	25/11/2022 to 24/11/2027	230524475745, Dt.26.04.2023
6	M/s.BNR Concretes Pvt Ltd.,	M272022101	Sy No.79/Part & 80/Part of Deshmukhi (V), Pochampally(M)	17/12/2022 to 16/12/2027	230524229058, Dt.24.08.2023

It is submitted that all the above Quarry Lease and Stone Crushers are being granted duly obtaining prior EC, CFE/CFO as per norms from the concerned authorities.

This is submitted for favour of information.

  
Asst. Director of Mines & Geology (FAC),  
Yadadri-Bhuvanagiri.